

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04

IA(I.B.C)/ 827(MB)2024 IA(I.B.C)/ 3752(MB)2023 IN
C.P. (IB)/3194(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **16.07.2024**

NAME OF THE PARTIES : **Shri Balaji Paper Pack Private Limited**

VS

Laxmi Crockery Pune Pvt Ltd

For OC

: Adv. Rajendra Golani

For CD (Applicant in IA 3752/2023) : Adv. Amey Borwankar

Section 9 of IBC

ORDER

Both the Counsel for OC and CD jointly submit that a last chance may be given to parties to conclude the settlement. Allowed as a last chance. **List on 22.07.2024 for final settlement/ hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)